

ORISSA HIGH COURT**FILING REPORT AS ON :20/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008165/2023	JAIRAM MAJHI VS STATE OF ODISHA	SUJATA JENA VS	BHAWANIPATNA SADAR /223 /2022 () //
2	BLAPL/0008166/2023	DINABANDHU BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	DABUGAM /116 /2023 () //
3	BLAPL/0008167/2023	NARASINGH HIAL VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /142 /2021 () //
4	BLAPL/0008168/2023	MANTU MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /21 /2017 () //
5	BLAPL/0008169/2023	DAIYA @ BIJAY SETHI @ BIJAY KUMAR SETHI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	RAJNAGAR /360 /2023 () //
6	BLAPL/0008170/2023	RAMU JENA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /338 /2023 () //
7	BLAPL/0008171/2023	AMAN KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PARLAKHEMUNDI /73 /2023 () //
8	BLAPL/0008172/2023	NARENDRA KUMAR @ NARESH VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BISWANATHPUR /49 /2023 () //
9	BLAPL/0008173/2023	GANESH @ GANESWAR GEDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /72 /2023 () //
10	BLAPL/0008174/2023	SOMANATH PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARKOTE /479 /2022 () //
11	BLAPL/0008175/2023	KIRTIM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /92 /2023 () //

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12	BLAPL/0008176/2023	BIKRAM KUMAR PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	BARKOTE /165 /2019 () //
13	BLAPL/0008177/2023	FAKIR KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /73 /2023 () //
14	BLAPL/0008178/2023	NIKHIL BATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
15	BLAPL/0008179/2023	LALIT KUMAR BAJPEYEE VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /139 /2023 () //
16	BLAPL/0008180/2023	RAJA@MONORANJAN DALEI VS STATE OF ODISHA	PRAVASH RANJAN SAMAL VS	BRAMHA BARADA /13 /2023 () //
17	BLAPL/0008181/2023	TAPI @ TAPIRAM SUNA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KANTABANJI /65 /2023 () //
18	BLAPL/0008182/2023	RABIN LUGUN @ RABIN @ NABIN LUGUN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGARH /130 /2021 () //
19	BLAPL/0008183/2023	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	MOHENDRA DALAI VS	JANKIA P.S. /214 /2023 () //
20	BLAPL/0008184/2023	BANTIA @ BUTUN @ SAHIL DEHURY @ MOHAPATRA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	DHENKANAL TOWN /678 /2022 () //
21	BLAPL/0008185/2023	TULESWAR PUTEI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /119 /2023 () //
22	BLAPL/0008186/2023	ISWARA PALAKA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CHANDILI /80 /2023 () //
23	BLAPL/0008187/2023	ALOK NAYAK	SMRUTI RANJAN ROUT	CAPITAL P.S. /247 /2023

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		VS	VS	()
24	BLAPL/0008188/2023	STATE OF ODISHA DUSMANTA SAHU	RAJESH KUMAR MAHAPATRA	// ANGUL SADAR PS /373 /2022
		VS	VS	()
25	BLAPL/0008189/2023	STATE OF ODISHA SUKANTA BEHERA	CHIRANJAYA MOHANTY	// OLATPUR /66 /2009
		VS	VS	()
26	BLAPL/0008190/2023	STATE OF ODISHA MILAN SAHU	VIJAYA KAR	// PATNAGARH /124 /2023
		VS	VS	()
27	BLAPL/0008191/2023	STATE OF ODISHA NIKHIL KUMAR ROY	DEBASIS MISHRA	// / /0
		VS	VS	()
28	BLAPL/0008192/2023	STATE OF ODISHA SATYA @ SUBHRANSHU PADHEE	DURGA PRASANNA MISHRA	// BURLA /227 /2023
		VS	VS	()
29	BLAPL/0008193/2023	STATE OF ODISHA TUKEI @ PADMALOCHAN NAYAK	ANUP UDAYA SENAPATI	// KHURDA SADAR /119 /2023
		VS	VS	()
30	BLAPL/0008194/2023	STATE OF ODISHA TUKEI @ PADMALOCHAN NAYAK	ANUP UDAYA SENAPATI	// KHURDA SADAR /123 /2023
		VS	VS	()
31	BLAPL/0008195/2023	STATE OF ODISHA INDAL KUMAR	PRASANTA KUMAR NANDA	// / /0
		VS	VS	()
32	BLAPL/0008196/2023	STATE OF ODISHA MANOJ DIGAL	ASHOK SAHOO	// TOMANDO /313 /2022
		VS	VS	()
33	BLAPL/0008197/2023	STATE OF ODISHA PRADEEP KUMAR BALMIKI	ANIRUDHA DAS	// / /0
		VS	VS	()
34	BLAPL/0008198/2023	STATE OF ODISHA LEMESWAR HANTAL	TUKUNA KUMAR MISHRA	// B.SINGHPUR /57 /2023
		VS	VS	()

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35	BLAPL/0008199/2023	STATE OF ODISHA BIKRAM RANA VS	ASHOK SAHOO VS	// TOMANDO /313 /2022 ()
36	BLAPL/0008200/2023	STATE OF ODISHA PRAMOD KUMAR NAIK VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /33 /2023 ()
37	BLAPL/0008201/2023	STATE OF ODISHA KISHORE MEHER VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /278 /2022 ()
38	BLAPL/0008202/2023	STATE OF ODISHA SUSANTA BEHERA@ CHIKU VS	CHITTARANJAN SWAIN VS	// MAHANGA /178 /2023 ()
39	BLAPL/0008203/2023	STATE OF ODISHA SANJIT SINGH VS	DEBASIS MISHRA VS	// /0 ()
40	CMAPL/0000509/2023	STATE OF ODISHA TRILOCHAN BISWAL VS	ADV. VS	// // ()
41	CMAPL/0000510/2023	STATE OF ODISHA LAXMAN BEHERA VS	ADV VS	// // ()
42	CMP/0000791/2023	RUNATI BEHERA RAJKISHORE GURU VS	BISWAJIT PASAYAT VS	// // ()
43	CMP/0000792/2023	SARANGADHAR PRADHAN NARASINGHA PADHAN VS	RAJJEET ROY VS	// // ()
44	CMP/0000793/2023	RAGHUNATH CHHURIA NAZMA BEGUM VS	NIROD KUMAR SAHU VS	// // ()
45	CMP/0000794/2023	ODISHA DALITA JATI SANGHA, PIPILI KAILASH CHANDRA NAYAK VS	SURESH CH MOHANTY VS	// // ()
		SABITA SWAIN		//

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46	CMP/0000795/2023	ROHITA MEHER VS TEKA MEHER	VIJAYA KAR VS	// 0 //
47	CONTC/0004971/2023	NANDA KISHORE PARIDA VS PROF. PRABHAT KUMAR ROUL, VICE CHANCELLOR, O.U.A.T., BBSR	ADV. VS	// 0 //
48	CONTC/0004972/2023	SANGRAM MALLICK VS RAHUL PR., I.P.S.	ADV. VS	// 0 //
49	CONTC/0004973/2023	KRUSHNA CHANDRA SAHOO VS MRUTUNJAYA TRIPATHY, OAS	ADV. VS	// 0 //
50	CONTC/0004974/2023	HIMADRI KAR VS KAPILENDRA MISHRA , O.E.S 1	adv. VS	// 0 //
51	CONTC/0004975/2023	BASANTI NANDI VS ASWATHY S., IAS	ADV. VS	// 0 //
52	CONTC/0004976/2023	SARAT CHANDRA MISHRA VS PUSPITA JENA, SECY./CHIEF EXECUTIVE, ANLO SERVICE COOPERATIVE SOCIETY	ADV. VS	// 0 //
53	CONTC/0004977/2023	CHINULATA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
54	CONTC/0004978/2023	R.RAJESWAR RAO VS ARAVINDA AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA,BBSR.	SANDHYARANI PANI VS	// 0 //
55	CONTC/0004979/2023	SHAIKH ZAKIR HUSSAIN VS STATE OF ODISHA	ADV. VS	// 0 //
56	CONTC/0004980/2023	PRADIPT KUMAR PATNAIK VS ARAVINDA AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR.	SANDYARANI PANI VS	// 0 //
57	CONTC/0004981/2023	DHRUBA CHARAN SAMAL	ADV.	//

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		VS	VS	0
58	CONTC/0004982/2023	ABINASH BISWAJIT SETHY, OAS(1) DHANANJAYA PANDA	SANDHYARANI PANI	//
		VS	VS	0
59	CONTC/0004983/2023	ARAVINDA AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR. SHYAMA SUNDAR MOHANTY	SANDHYARANI PANI	//
		VS	VS	0
60	CONTC/0004984/2023	ARAVIND AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR. MONALISA PRIYADARSINI	BIREN SANKAR TRIPATHY	//
		VS	VS	0
61	CONTC/0004985/2023	ARABINDA KUMAR PADHEE, I.A.S. MANOJ KUMAR MOHARANA	ADV	//
		VS	VS	0
62	CONTC/0004986/2023	ASHOK KUMAR BEHERA EXECUTIVE ENGINEER, RURAL WORKS DIVISION, BBSR BIJAY KUMAR BEHERA	ADV.	//
		VS	VS	0
63	CONTC/0004987/2023	ASWATHY S, IAS SAROJINI DEVI	ADV	//
		VS	VS	0
64	CONTC/0004988/2023	ASWATHY S, I.A.S. BIDYADHAR SAMAL	ADV	//
		VS	VS	0
65	CONTC/0004989/2023	ASWATHY S, I.A.S. PRAFULLA KUMAR SARANGI	ANUP UDAYA SENAPATI	//
		VS	VS	0
66	CONTC/0004990/2023	SMITA NIBEDITA DHAL, DIRECTOR, NILACHAL HOSPITAL PVT. LTD. KUNTI PRADHAN	BIJAYA KUMAR ROURTRAY	//
		VS	VS	0
67	CONTC/0004991/2023	SATYARANJAN PARIDA, EXECUTIVE ENGINEER, N.H. DIVISION, COURT PETA, GANJAM SUVENDU MOHANTY	ADV.	//
		VS	VS	0
68	CONTC/0004992/2023	GAGAN BIHARI SWAIN, DIRECTOR, MUNICIPAL ADMINISTRATION AND EX OFFICIO, H AND UD DEPT. BHABENDRA KUMAR JENA	ADV	//
		VS	VS	0

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69	CRLA/0000790/2023	BISHNUPADA SETHI, I.A.S. JOGENDRA RAKSA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// GOVINDPUR /39 /2016 ()
70	CRLA/0000791/2023	BIKRAM SAHU VS STATE OF ODISHA	VIVEKANANDA JENA VS	// BARBIL /110 /2023 ()
71	CRLA/0000792/2023	SONI BHOSAGAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// BARGARH /166 /2023 ()
72	CRLA/0000793/2023	GANESH GAGAN PATEL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// KULABIRA /21 /2023 ()
73	CRLA/0000794/2023	SINDHU KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /59 /2019 ()
74	CRLA/0000795/2023	PAPUN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// BOUDH /6 /2015 ()
75	CRLMA/0000259/2023	PANKAJINI NAYAK VS STATE OF ODISHA	ADV VS	// / /0 ()
76	CRLMC/0003140/2023	AJITAV ACHARYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// / /0 ()
77	CRLMC/0003141/2023	DR. BISWABHUSAN PRADHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// NAYAPALLI P.S. /229 /2016 ()
78	CRLMC/0003142/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// GOBINDAPUR /41 /2019 ()
79	CRLMC/0003143/2023	BANAPRIYA SINGH SAMANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KHANDAPARA /196 /2021 ()

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80	CRLMC/0003144/2023	UDHABA KANHAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	MANAMUNDA /61 /2015 () //
81	CRLMC/0003145/2023	ANGURA KANHAR VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	MANAMUNDA /61 /2015 () //
82	CRLMC/0003146/2023	TAPAN KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	SAHID NAGAR P.S. /500 /2022 () //
83	CRLMC/0003147/2023	MAHESWAR SETHY @ SETHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TELKOI /66 /2006 () //
84	CRLMC/0003148/2023	RENUBALA PATI VS STATE OF ODISHA	UMAKANTA BARIK VS	CHHEND /102 /2014 () //
85	CRLMC/0003149/2023	PRADEEP KUMAR PANDA VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /235 /2023 () //
86	CRLMC/0003150/2023	GAYATRI BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PURUSHOTTAMPUR /256 /2021 () //
87	CRLMC/0003151/2023	PRAYABRATA SENA@LUCKY VS STATE OF ODISHA	SAMBIT RATH VS	BANKI /34 /2022 () //
88	CRLMC/0003152/2023	MD. RAJU @ MD. MERAJUDDIN VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /126 /2016 () //
89	CRLMC/0003153/2023	LAXMIKANTA PATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	BARIA /24 /2017 () //
90	CRLMC/0003154/2023	BUDHUA TIRKEY @ BUDHIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HATIBARI /4 /2023 () //
91	CRLMC/0003155/2023	BANAJA BASINI PARIDA @ BEBI	GOUTAM CH. ROUT	NIALI /135 /2016

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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0001438/2023	MAA SARASWATI SHG, BOLANGIR	DIPTI RANJAN SWAIN	//0
		VS	VS	0
		STATE OF ODISHA		//
93	CRLREV/0000374/2023	K. JURIA	UMAKANTA MAHAPATRA	K.NUAGAON /78 /2014
		VS	VS	0
		STATE OF ODISHA		//
94	GUAP/0000009/2023	SK. HAIDER ALI	ASHOK KUMAR DASH	//
		VS	VS	0
		SK. KHALID	A.DASH	//
95	MATA/0000228/2023	BABITA PRADHAN	SURYAKANTA DWIBEDI	//
		VS	VS	0
		BARUNA PRADHAN		//
96	TRP(C)/0000231/2023	KHUSHBOO DAS@PRUSETH	SHASHI BHUSAN JENA	//
		VS	VS	0
		SHILADITYA DAS@ LITUN		//
97	WA/0001664/2023	STATE OF ODISHA	TARUN PATNAIK, A.G.A.	//
		VS	VS	0
		NABA KISHORE JOSHI		//
98	WA/0001665/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		SUVRAJIT BEHERA		//
99	WA/0001666/2023	STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0
		INDRAMANI BEHERA		//
100	WA/0001667/2023	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//
		VS	VS	0
		GAYADHAR BEHERA		//
101	WA/0001668/2023	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//
		VS	VS	0
		SNEHASIS MOHANTY		//
102	WA/0001669/2023	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//
		VS	VS	0

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103	WA/0001670/2023	BHASKAR CHANDRA GOCHHAYAT STATE OF ODISHA VS HARISH CHANDRA PARIDA	PRADEEP KUMAR ROUT,A.G.A VS	// // 0 //
104	WA/0001671/2023	STATE OF ODISHA VS DINABANDHU DEY	PURNA CHANDRA DAS, A.S.C. VS	// // 0 //
105	WA/0001672/2023	STATE OF ODISHA VS GOURANGA CHARAN DAS	TAPAS KUMAR PRAHARAJ,S.C VS	// // 0 //
106	WA/0001673/2023	STATE OF ODISHA VS GOURAHARI KHATUA	TAPAS KUMAR PRAHARAJ,S.C VS	// // 0 //
107	WA/0001674/2023	STATE OF ODISHA VS RAJKISHORE PATTANAYAK	TAPAS KUMAR PRAHARAJ, S.C. VS	// // 0 //
108	WA/0001675/2023	STATE OF ODISHA VS MURALIDHAR DASH	BIBHU PRASAD TRIPATHY,A.G.A VS	// // 0 //
109	WA/0001676/2023	STATE OF ODISHA VS KAMALAKANTA SAHOO	TAPAS KUMAR PRAHARAJ, S.C. VS	// // 0 //
110	WP(C)/0022879/2023	SEBATI GOCHHAYAT VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR	GOPINATH PANDA VS	// // 0 //
111	WP(C)/0022880/2023	MANORAMA MISHRA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// // 0 //
112	WP(C)/0022881/2023	PAKSHITA MALLICK VS COMMNR. EMPLOYEE PROVIDENT FUND, BBSR	SUJATA JENA VS	// // 0 //
113	WP(C)/0022882/2023	RAJENDRA NARAYAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //

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114	WP(C)/0022883/2023	LOKANATH PATRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
115	WP(C)/0022884/2023	SURENDRANATH GOUDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
116	WP(C)/0022885/2023	SUVENDU CHANDAN ROUT VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
117	WP(C)/0022886/2023	NARASINGHA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
118	WP(C)/0022887/2023	ABHIMANYU BHOI VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
119	WP(C)/0022888/2023	ARAKHITA GURU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
120	WP(C)/0022889/2023	RAMBHA NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
121	WP(C)/0022890/2023	GUNAMANI SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
122	WP(C)/0022891/2023	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
123	WP(C)/0022892/2023	ARAKHITA BEHERA VS TAHASILDAR, KENDRAPARA	NIRANJAN LENKA VS	// 0 //
124	WP(C)/0022893/2023	DILLIP KUMAR SINGHDEO VS STATE OF ODISHA	AJIT KUMAR HOTA VS	// 0 //
125	WP(C)/0022894/2023	SURESH CHANDRA BARIK	DURGESH NARAYAN RATH	//

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		VS	VS	()
		STATE OF ODISHA		//
126	WP(C)/0022895/2023	SUBRATA KUMAR MOHANTY @ MAHAPATRA	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	JUDGE, FAMILY COURT, BARGARH(Bargarh)
		MUGDHA DASH	AMIT PRASAD BOSE	Mat/0000081/2020
127	WP(C)/0022896/2023	ANIL KUMAR NAIK	AJAYA KUMAR MOHARANA	//
		VS	VS	()
		STATE OF ODISHA		//
128	WP(C)/0022897/2023	M/S. BHAGAWATI RICE MILL, BALANGIR	RAMESH AGARWAL	//
		VS	VS	()
		THE COLLECTOR AND DISTRICT MAGISTRATE, BALANGIR		//
129	WP(C)/0022898/2023	THE ZONAL MANAGER, UCO BANK, BALASORE	BIBHUTI BHUSAN SWAIN	//
		VS	VS	()
		DEBENDRANATH BEHERA		//
130	WP(C)/0022899/2023	ARIYANS COLLEGE OF NURSING, KHORDHA	SANJAY KUMAR DAS (2)	//
		VS	VS	()
		STATE OF ODISHA		//
131	WP(C)/0022900/2023	GOPAL MAJHI	MANAS PATI	//
		VS	VS	()
		STATE OF ODISHA		//
132	WP(C)/0022901/2023	BRAJA MOHAN BHOI	TRILOCHAN NANDA	//
		VS	VS	()
		DISTRICT JUDGE, BOLANGIR		//
133	WP(C)/0022902/2023	RABINDRA KUMAR MALLICK	KAMALA KANTA NAYAK	//
		VS	VS	()
		THE CHAIRMAN CUM M.D., ORISSA STATE ROAD TRANSPORT CORP., BBSR		//
134	WP(C)/0022903/2023	SATISH KUMAR PANIGRAHI	AMIT PATTNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
135	WP(C)/0022904/2023	PRAMOD KUMAR CHOUDHURY	SANDHYARANI PANI	//
		VS	VS	()
		THE CHIEF EXECUTIVE OFFICER, TATA POWER SOUTHERN, BERHAMPUR.		//
136	WP(C)/0022905/2023	PRADOSH KUMAR DAS	SAIBRATA RATH	//
		VS	VS	()

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137	WP(C)/0022906/2023	STATE OF ODISHA SUSAMA SETHI VS	TAPAN KUMAR BISWAL VS	// // 0
138	WP(C)/0022907/2023	STATE OF ODISHA PRASANNA KUMAR BARIK VS	BHUBANESWAR DASH VS	// // 0
139	WP(C)/0022908/2023	STATE OF ODISHA JAGABANDHU JENA VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
140	WP(C)/0022909/2023	STATE OF ODISHA DAYANIDHI DAS VS	RANJIT MOHANTY VS	// // 0
141	WP(C)/0022910/2023	STATE OF ODISHA SUSHIL KUMAR MEHER VS	VS	// // 0
142	WP(C)/0022911/2023	ADDL. CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., BBSR KHUSIRAM MALLIK VS	KUNAL KUMAR SWAIN VS	// // 0
143	WP(C)/0022912/2023	STATE OF ODISHA MILLAN PRADHAN VS	SAUMYA RANJAN PRADHAN VS	// // 0
144	WP(C)/0022913/2023	UNION OF INDIA NARENDRA KUMAR DALAI VS	BIJAY KUMAR ROUT VS	// // 0
145	WP(C)/0022914/2023	STATE OF ODISHA LOPITA SEN VS	ASHOK KUMAR SAHOO VS	// // 0
146	WP(C)/0022915/2023	STATE OF ODISHA SABITA MALIK VS	CHITTA RANJAN PATNAIK VS	// // 0
147	WP(C)/0022916/2023	STATE OF ODISHA PANNAGA BHUSAN PANI VS	MAHESWAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0022917/2023	SUNIL KUMAR KAIBARTTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
149	WP(C)/0022918/2023	ASWINI KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
150	WP(C)/0022919/2023	BIDULATA MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
151	WP(C)/0022920/2023	GAJAPATI BHOI VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
152	WP(C)/0022921/2023	ABDUL KUDUS KHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
153	WP(C)/0022922/2023	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
154	WP(C)/0022923/2023	RAMESH KUMAR PRUSTI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
155	WP(C)/0022924/2023	DR. UDAY PRASAD NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
156	WP(C)/0022925/2023	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
157	WP(C)/0022926/2023	GOBINDA CHANDRA PADHY VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //
158	WP(C)/0022927/2023	GLOCAL HEALTHCARE SYSTEMS PVT. LTD., KOLKATA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
159	WP(C)/0022928/2023	SUMATIBALA DASH	JAGAJIBAN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0022929/2023	SANGHAMITRA PANIGRAHI NIBEDITA DAS	PITAMBAR PANDA	//
		VS	VS	0
161	WP(C)/0022930/2023	STATE OF ODISHA MAHESWAR DASH	PITAMBAR PANDA	//
		VS	VS	0
162	WP(C)/0022931/2023	STATE OF ODISHA RATIKANTA ROUT	PITAMBAR PANDA	//
		VS	VS	0
163	WP(C)/0022932/2023	STATE OF ODISHA RAMAHARI DALAI	RABI NARAYAN BEHERA	//
		VS	VS	0
164	WP(C)/0022933/2023	STATE OF ODISHA PRASANTA KUMAR MISHRA	NIHAL RATH	//
		VS	VS	0
165	WP(C)/0022934/2023	STATE OF ODISHA SABITRI NAYAK	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
166	WP(C)/0022935/2023	STATE OF ODISHA SOURABHA KUMAR BEHERA	GOPAL CHANDRA MAHARANA	//
		VS	VS	0
167	WP(C)/0022936/2023	STATE OF ODISHA RAMAHARI DALAI	RABI NARAYAN BEHERA	//
		VS	VS	0
168	WP(C)/0022937/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHOO	DEBAKANTA MOHANTY	//
		VS	VS	0
169	WP(C)/0022938/2023	COMPETENT AUTHORITY OF LAND ACQUISITION OFFICER, PARASWADI SATYENDRA NARAYAN CHAND	TRANSFERRER, PARASWADI SUBRATA KUMAR MOHANTY	//
		VS	VS	0
		MD, NEELACHAL ISPAT NIGAM LTD., JAJPUR		//
170	WP(C)/0022939/2023	NIRUPAMA DAS	KABIRAJ PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0022940/2023	STATE OF ODISHA KANHU CHARAN JENA VS	TRILOCHAN BARIK VS	// // 0
172	WP(C)/0022941/2023	STATE OF ODISHA WOMENS COMMUNITY MANAGEMENT GROUP, KHURDA	SRIDHARA MISHRA VS	// // 0
173	WP(C)/0022942/2023	UNION OF INDIA CHAKRADHAR SETHY VS	TRILOCHAN BARIK VS	// // 0
174	WP(C)/0022943/2023	STATE OF ODISHA MANORAMA DAS VS	SUBASH CH PANI VS	// // 0
175	WP(C)/0022944/2023	STATE OF ODISHA KSHAMANIDHI BADI VS	TANMAY MISHRA VS	// // 0
176	WP(C)/0022945/2023	STATE OF ODISHA NABARAM PRADHAN VS	BISWAMBAR MOHANTY VS	// // 0
177	WP(C)/0022946/2023	STATE OF ODISHA NABARAM PRADHAN VS	BISWAMBAR MOHANTY VS	// // 0
178	WP(C)/0022947/2023	STATE OF ODISHA NABARAM PRADHAN VS	BISWAMBAR MOHANTY VS	// // 0
179	WP(C)/0022948/2023	STATE OF ODISHA DILLIP KUMAR SAMANTRAY VS	RAKESH KUMAR SARANGI VS	// // 0
180	WP(C)/0022949/2023	STATE OF ODISHA SANTOSH KUMAR PANDA VS	KARTIK CHANDRA TRIPATHY VS	// // 0
181	WP(C)/0022950/2023	UNION OF INDIA NTPC LTD. ANGUL VS ODISHA HUMAN RIGHTS COMMISSION, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0022951/2023	SATYABHAMA BADNAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
183	WP(C)/0022952/2023	TANUJ KUMAR MISHRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
184	WP(C)/0022953/2023	PANKAJ KUMAR GIRI VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
185	WP(C)/0022954/2023	BABULAL AGRAWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
186	WP(C)/0022955/2023	BHOLANATH LENKA VS DIRECTOR, PARADEEP SOMANATHPUR HALADIA PRODUCT PIPE LINE PROJECT IOCL, PARADEEP	TRILOCHAN PANIGRAHI VS	// 0 //
187	WP(C)/0022956/2023	PRAKRUTI BHUSAN RAY VS THE URBAN CO-OP. BANK LTD., CUTTACK	SIDHESWAR MALLIK VS	// 0 //
188	WP(C)/0022957/2023	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0022958/2023	NIBEDITA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0022959/2023	EDALA SUDARSAN RAO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0022960/2023	LOKANATH TRIPATHY VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
192	WP(C)/0022961/2023	M/S. AMPTON ENGINEERING PVT. LTD. BBSR VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
193	WP(C)/0022962/2023	JAGADISH BHUE	PREMANANDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0022963/2023	STATE OF ODISHA BIBHUTI BHUSAN PANDA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
195	WP(C)/0022964/2023	STATE OF ODISHA NATABAR BHOI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
196	WP(C)/0022965/2023	STATE OF ODISHA DAITARI SENAPATI	BIJAY KUMAR BEHERA	//
		VS	VS	0
197	WP(C)/0022966/2023	STATE OF ODISHA KHETRABASI SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0
198	WP(C)/0022967/2023	STATE OF ODISHA PRAMOD KUMAR JOSHI	PREMANANDA MOHANTY	//
		VS	VS	0
199	WP(C)/0022968/2023	STATE OF ODISHA DURGA PRASAD DASH	PREMANANDA MOHANTY	//
		VS	VS	0
200	WP(C)/0022969/2023	STATE OF ODISHA DEEPAK KUMAR NAYAK	RAJALAXMI BISWAL	//
		VS	VS	0
201	WP(C)/0022970/2023	R.T.O., BBSR PABITRA MOHAN NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
202	WP(C)/0022971/2023	STATE OF ODISHA GOURI SHANKAR MAHAPATRO	DURGESH NARAYAN RATH	//
		VS	VS	0
203	WP(C)/0022972/2023	STATE OF ODISHA SADANANDA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
204	WP(C)/0022973/2023	STATE OF ODISHA USHA RANI PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0022974/2023	STATE OF ODISHA SAMBHU @ SAMBHURAM JANNA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // ()
206	WP(C)/0022975/2023	BHAGABAN NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
207	WP(C)/0022976/2023	BRAHMANI DEVELOPERS PVT. LTD., ROURKELA VS ASST. COMMISSIONER OF INCOME TAX, ROURKELA	SASWAT KUMAR ACHARYA VS	// () //
208	WP(C)/0022977/2023	PUSPANJALI DEVI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
209	WP(C)/0022978/2023	DEBANANADA GOSWAMY VS THE PRINCIPAL SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ARUPANANDA GOSWAMY VS	// () //
210	WP(C)/0022979/2023	SHRI LINGRAJ FEEDS LTD., ROURKELA VS ASST. COMMISSIONER OF INCOME TAX, ROURKELA	SASWAT KUMAR ACHARYA VS	// () //
211	WP(C)/0022980/2023	BABAJI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// () //
212	WP(C)/0022981/2023	KARTIKA MANDAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// () //
213	WP(C)/0022982/2023	M/S ODISHA MOTORS, ANGUL VS STATE OF ODISHA	SIDHARTHA PRASAD DAS VS	// () //
214	WP(C)/0022983/2023	PRAVATI NAYAK VS COLLECTOR CUM D.M., BHADRAK	SHASHI BHUSAN JENA VS	// () //
215	WP(C)/0022984/2023	RAMA KRISHNA JANA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0022985/2023	SASIKANTA GHADEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
217	WP(C)/0022986/2023	SURYAKANTA SWAIN VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// () //
218	WP(C)/0022987/2023	MAHESWER SWAIN VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// () //
219	WP(C)/0022988/2023	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
220	WP(C)/0022989/2023	BICHITRANANDA MOHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
221	WP(C)/0022990/2023	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// () //
222	WPCRL/0000102/2023	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	GOPAL CHANDRA MOHANTY VS	/ /0 () //
223	ABLAPL/0007813/2023	CHANDAN KUMAR PRUSTY VS STATE OF ODISHA	SUJIT KUMAR DAS VS	BADAGODA P.S. /366 /2023 () //
224	ABLAPL/0007814/2023	RATIKANT PAKHAYAT @ LULA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	NACHUNI /72 /2023 () //
225	ABLAPL/0007815/2023	BHARAT DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	DHARMASALA /393 /2023 () //
226	ABLAPL/0007816/2023	RAJENDRA JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /420 /2023 () //
227	ABLAPL/0007817/2023	SASMITA DAS	SAROJ KUMAR SWAIN	CHANDABALI /170 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0007818/2023	STATE OF ODISHA GUNASAGAR SAHU	GOURI MOHAN RATH	// KHETRARAJPUR /136 /2023
		VS	VS	()
229	ABLAPL/0007819/2023	STATE OF ODISHA SIYARAM DAS	BIJAYA KUMAR RAGADA	// JHARSUGUDA /89 /2023
		VS	VS	()
230	ABLAPL/0007820/2023	STATE OF ODISHA IFTEKAR ASIF KHAN	BIJAYA KUMAR RAGADA	// EOW,BHUBANESWAR /16 /2023
		VS	VS	()
231	ABLAPL/0007821/2023	STATE OF ODISHA BANAMALI PADHI	SATYANARAYAN MISHRA	// BASUDEVPUR /386 /2023
		VS	VS	()
232	ABLAPL/0007822/2023	STATE OF ODISHA TAPAN BEHERA	SHUBHENDU KUMAR PARIDA	// JODA /218 /2023
		VS	VS	()
233	ABLAPL/0007823/2023	STATE OF ODISHA BISWAJIT PRADHAN @ MANTU PRADHAN	SARAT KUMAR ACHARYA	// BALIANTA P.S. /16 /2022
		VS	VS	()
234	ABLAPL/0007824/2023	STATE OF ODISHA KANCHAN BEHERA	SUSANTA KUMAR BARAL	// KISSANNAGAR PS /140 /2023
		VS	VS	()
235	ABLAPL/0007825/2023	STATE OF ODISHA SIBANI BEHERA	SALAUDDIN KHAN	// KANIHA /11 /2023
		VS	VS	()
236	ABLAPL/0007826/2023	STATE OF ODISHA SUNIL KUMAR PRADHAN	ASHOK KUMAR PRADHAN	// BHANJANAGAR /592 /2023
		VS	VS	()
237	ABLAPL/0007827/2023	STATE OF ODISHA SADHU PRUSTI	BIJAYA KUMAR RAGADA	// RENGALI (SAMBALPUR) /112 /2023
		VS	VS	()
238	ABLAPL/0007828/2023	STATE OF ODISHA CHINMAYA SWAIN @ CHINUA	SURESH KUMAR PANDA	// MAHANGA /223 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0007829/2023	STATE OF ODISHA RUPAN SAMARATH VS	VIJAYA KAR VS	// PATNAGARH /124 /2023 ()
240	ABLAPL/0007830/2023	STATE OF ODISHA KALPANA SAHU VS	AMIT KUMAR NATH VS	// BAUNISUNI /73 /2023 ()
241	ABLAPL/0007831/2023	STATE OF ODISHA KAILASH BEHERA VS	SUSANTA KUMAR BARAL VS	// KISSANNAGAR PS /140 /2023 ()
242	ABLAPL/0007832/2023	STATE OF ODISHA ASHOK KUMAR NAYAK VS	ASHOK KUMAR SWAIN (1) VS	// HIRAKUD /142 /2023 ()
243	ABLAPL/0007833/2023	STATE OF ODISHA SAMARENDRA PRASAD KESHARI @ SAMEER KESHARI VS	AMIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /183 /2023 ()
244	ABLAPL/0007834/2023	STATE OF ODISHA KIRTI RANJAN SAMAL VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /150 /2023 ()
245	ABLAPL/0007835/2023	STATE OF ODISHA SK. RUSTAM VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /244 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :20/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 GUAP/9/2023	SK. HAIDER ALI-MP	ASHOK KUMAR DASH
2	15/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
3	29/2023 ARBA/4/2021	JINDAL INDIA THERMAL POWER LTD.-MP	
4	30/2023 SAO/13/2010	PRASANTA KU.DAS-MP	M/S.AJODHYA R.DASH
5	31/2023 SAO/13/2010	PRASANTA KU.DAS-MP	M/S.AJODHYA R.DASH
6	32/2023 SAO/13/2010	PRASANTA KU.DAS-MP	M/S.AJODHYA R.DASH
7	209/2023 CMAPL/97/2012	NABAGHAN@NABIN RANA-MP	
8	239/2023 MATA/228/2023	BABITA PRADHAN-MP	SURYAKANTA DWIBEDI
9	244/2023 TRP(C)/231/2023	KHUSHBOO DAS@PRUSETH-MP	SHASHI BHUSAN JENA
10	248/2023 CRLMP/1438/2023	MAA SARASWATI SHG, BOLANGIR-MP	DIPTI RANJAN SWAIN
11	249/2023 CRLMP/2477/2022	AMBIKA PRASAD NAYAK-MP	
12	306/2023 CONTC/5479/2020	M/S.KRISHNA CHLORATE PVT.LTD.-MP	
13	519/2023 CRLREV/374/2023	K. JURIA-MP	UMAKANTA MAHAPATRA
14	520/2023 CRLREV/374/2023	K. JURIA-MP	UMAKANTA MAHAPATRA
15	521/2023 CRLREV/374/2023	K. JURIA-MP	UMAKANTA MAHAPATRA
16	575/2023 FAO/317/2023	ODISHA STATE HOUSING BOARD, BBSR-MP	TAPAN KUMAR BISWAL
17	576/2023 FAO/291/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR-MP	
18	746/2023 RSA/584/2003	DIBYA CH SAHU-MP	M/S.
19	747/2023 RSA/584/2003	DIBYA CH SAHU-MP	M/S.
20	748/2023 RSA/584/2003	DIBYA CH SAHU-MP	M/S.
21	749/2023 RSA/197/2023	RABINARAYAN JENA-MP	KARUNAKAR RATH
22	759/2023 CMP/292/2022	ABDUL QUDUS KHAN-MP	
23	760/2023 CMP/793/2023	NAZMA BEGUM-MP	NIROD KUMAR SAHU
24	761/2023 CMP/794/2023	KAILASH CHANDRA NAYAK-MP	SURESH CH MOHANTY
25	762/2023 CMP/795/2023	ROHITA MEHER-MP	VIJAYA KAR
26	991/2023	DULAL MAJUMDAR-MP	

27	BLAPL/2915/2023 992/2023	OMI SINGH@OMI CHAND-MP	DUSHMANTA SAHOO
28	BLAPL/7578/2023 993/2023	KRUSHNA KHILA-MP	PREMRAJ GOUDA
29	BLAPL/5496/2023 994/2023	ROHITA SWAIN-MP	ASHOK DAS
30	BLAPL/3614/2023 995/2023	RAKESH DURGA-MP	SATYA NARAYAN MISHRA 4
31	BLAPL/358/2023 996/2023	LOKNATH HARIJAN-MP	BABITA SAHU
32	BLAPL/12086/2022 997/2023	SANIA CHALLAN-MP	
33	BLAPL/10109/2022 998/2023	MANOJ DIGAL-MP	ASHOK SAHOO
34	BLAPL/8196/2023 999/2023	BIKRAM RANA-MP	ASHOK SAHOO
35	BLAPL/8199/2023 1000/2023	SARAT CHANDRA SAMANTRAY-MP	
36	BLAPL/4867/2023 1335/2023	MANASH KUMAR DASH-MP	
37	ABLAPL/728/2019 1336/2023	PURNIMA SAHA @ MAJUMDAR-MP	
38	ABLAPL/5372/2023 1337/2023	DIBYARANJAN JENA-MP	
39	ABLAPL/4682/2023 1688/2023	SANJAY DAS-MP	RAMAKANTA PANDA
40	CRLA/1159/2022 1689/2023	PRADEEP KUMAR CHOUDHURY-MP	KASHINATH PATTNAIK
41	CRLA/358/2023 1690/2023	KAMAL FRANKLIN PATRA-MP	MR.PREM K.PATNAIK, M/S.NIRANJAN PANDA, R.B.MI
42	CRLA/36/2014 1691/2023	BHARAT CH.PRADHAN-MP	M/S.RAJENDRA N.ROUT, M/S.NIRANJAN PANDA, R.B.I
43	CRLA/150/2014 1692/2023	SINDHU KANHAR-MP	BISWAJIT RANJAN TRIPATHY
44	CRLA/794/2023 1693/2023	SINDHU KANHAR-MP	BISWAJIT RANJAN TRIPATHY
45	CRLA/794/2023 1694/2023	PAPUN SAHU-MP	SAROJ KUMAR PADHI
46	CRLA/795/2023 1695/2023	PAPUN SAHU-MP	SAROJ KUMAR PADHI
47	CRLA/795/2023 2226/2023	SUKU KHEMUNDU @ SUKUDEV KHEMUNDU-MP	MANORANJAN PADHY
48	CRLMC/2897/2023 2227/2023	UDHABA KANHAR-MP	SUKANTA KUMAR MISHRA
49	CRLMC/3144/2023 2228/2023	ANGURA KANHAR-MP	BHABANI PRASAD PRADHAN
50	CRLMC/3145/2023 2229/2023	MAHESWAR SETHY @ SETHI-MP	PRATYUSHA NAIDU
51	CRLMC/3147/2023 4502/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
52	WA/1664/2023 4503/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
53	WA/1664/2023 4504/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
54	WA/1664/2023 4505/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
55	WA/1665/2023 4506/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
56	WA/1665/2023 4507/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
57	WA/1665/2023 4508/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
	WA/1666/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.

58	4509/2023 WA/1666/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
59	4510/2023 WA/1666/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
60	4511/2023 WA/1667/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
61	4512/2023 WA/1667/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
62	4513/2023 WA/1667/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
63	4514/2023 WA/1669/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
64	4515/2023 WA/1669/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
65	4516/2023 WA/1669/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
66	4517/2023 WA/1668/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
67	4518/2023 WA/1668/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
68	4519/2023 WA/1668/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
69	4520/2023 WA/1670/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
70	4521/2023 WA/1670/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
71	4522/2023 WA/1670/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
72	4523/2023 WA/1671/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
73	4524/2023 WA/1671/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
74	4525/2023 WA/1671/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
75	4526/2023 WA/1672/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
76	4527/2023 WA/1672/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
77	4528/2023 WA/1672/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
78	4529/2023 WA/1673/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
79	4530/2023 WA/1673/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
80	4531/2023 WA/1674/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
81	4532/2023 WA/1673/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
82	4533/2023 WA/1674/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
83	4534/2023 WA/1674/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
84	4535/2023 WA/1675/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
85	4536/2023 WA/1675/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
86	4537/2023 WA/1675/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
87	4538/2023 WA/1676/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
88	4539/2023 WA/1676/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
89	4540/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.

	WA/1676/2023		
90	10921/2023 WP(C)/22883/2023	LOKANATH PATRA-MP	DAYANIDHI MISHRA
91	10922/2023 WP(C)/21204/2023	SHRUTI SAMANTRAY-MP	GOPINATH MISHRA
92	10923/2023 WP(C)/22898/2023	THE ZONAL MANAGER, UCO BANK, BALASORE-MP	BIBHUTI BHUSAN SWAIN
93	10924/2023 WP(C)/11528/2023	SRI BALDEV JEW AND SRI HANUMAN JEW, CUTTACK-MP	M/S.MANOJ MISHRA,T.MISHRA
94	10925/2023 WP(C)/22895/2023	SUBRATA KUMAR MOHANTY @ MAHAPATRA-MP	BHABANI SANKAR TRIPATHY 1
95	10926/2023 WP(C)/22901/2023	BRAJA MOHAN BHOI-MP	TRILOCHAN NANDA
96	10927/2023 WP(C)/18156/2012	TOSARAM MEHER-MP	M/S.MOHENDRA KU.MOHAPATRO
97	10928/2023 WP(C)/22903/2023	SATISH KUMAR PANIGRAHI-MP	AMIT PATTNAIK
98	10929/2023 WP(C)/22905/2023	PRADOSH KUMAR DAS-MP	SAIBRATA RATH
99	10930/2023 WP(C)/17249/2023	SARALA MALLIK-MP	ANUPAM RATH
100	10931/2023 WP(C)/7212/2023	PRADIPTA KUMAR SAHOO-MP	
101	10932/2023 WP(C)/22911/2023	KHUSIRAM MALLIK-MP	KUNAL KUMAR SWAIN
102	10933/2023 WP(C)/20165/2022	JABAMANI HEMBRAM-MP	BHABANI SHANKAR RAYAGURU
103	10934/2023 WP(C)/15911/2022	KANAKALATA NAYAK-MP	MANOJ KUMAR MOHANTY
104	10935/2023 WP(C)/20553/2023	JITENDRA DASH-MP	BIRAJA PRASANNA DAS
105	10936/2023 WP(C)/22916/2023	PANNAGA BHUSAN PANI-MP	MAHESWAR MOHANTY
106	10937/2023 WP(C)/22919/2023	BIDULATA MALLIK-MP	ARJUNA CHARANA BEHERA
107	10938/2023 WP(C)/13086/2022	RAMAKANTA KHILLAR-MP	P.K.NAYAK
108	10939/2023 WP(C)/22925/2023	DEEPAK KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
109	10940/2023 WP(C)/22926/2023	GOBINDA CHANDRA PADHY-MP	BIRENDRA KUMAR PARDHI
110	10941/2023 WP(C)/22741/2023	MOHAMMED ZAHEERUDDIN-MP	IQBAL SHABIYA
111	10942/2023 WP(C)/22927/2023	GLOCAL HEALTHCARE SYSTEMS PVT. LTD., KOLKATA-MP	MINAKITA MUKHERJI
112	10943/2023 WP(C)/21190/2022	PRANABANANDA SAHU-MP	SWAPNA KUMAR OJHA
113	10944/2023 WP(C)/22928/2023	SUMATIBALA DASH-MP	JAGAJIBAN PRADHAN
114	10945/2023 WP(C)/20652/2023	CHANDAN SINGH-MP	PRABODHA CHANDRA NAYAK
115	10946/2023 WP(C)/21278/2018	SABITRI SAHOO-MP	M/S.SIDHESWAR MALLIK
116	10947/2023 WP(C)/22944/2023	KSHAMANIDHI BADI-MP	TANMAY MISHRA
117	10948/2023 WP(C)/35008/2022	KRUSHNA CHANDRA PRUSTY-MP	TUNA SAHU
118	10949/2023 WP(C)/22945/2023	NABARAM PRADHAN-MP	BISWAMBAR MOHANTY
119	10950/2023 WP(C)/15954/2022	BIPIN BIHARI TRIPATHY-MP	PRASANTA KUMAR SATAPATHY
120	10951/2023 WP(C)/22946/2023	NABARAM PRADHAN-MP	BISWAMBAR MOHANTY

121	10952/2023 WP(C)/22947/2023	NABARAM PRADHAN-MP	BISWAMBAR MOHANTY
122	10953/2023 WP(C)/12626/2022	BIJOYLAXMI PANDA-MP	SOMADARSAN MOHANTY
123	10954/2023 WP(C)/22949/2023	SANTOSH KUMAR PANDA-MP	KARTIK CHANDRA TRIPATHY
124	10955/2023 WP(C)/22950/2023	NTPC LTD. ANGUL-MP	BHABANI SANKAR TRIPATHY (1)
125	10956/2023 WP(C)/22951/2023	SATYABHAMA BADNAIK-MP	BHABANI SANKAR TRIPATHY (1)
126	10957/2023 WP(C)/28714/2013	EXE.ENGINEER,SONEPUR-MP	M/S.PRASANTA KU.TRIPATHY
127	10958/2023 WP(C)/22953/2023	PANKAJ KUMAR GIRI-MP	SATYA PRAKASH NATH
128	10959/2023 WP(C)/22954/2023	BABULAL AGRAWAL-MP	DIPTI RANJAN BHOKTA
129	10960/2023 WP(C)/35649/2022	NYAYAPATI VENKATA RAMDAS @ N.V.RAMDAS-MP	SIDHARTH PRASAD DAS
130	10961/2023 WP(C)/22956/2023	PRAKRUTI BHUSAN RAY-MP	SIDHESWAR MALLIK
131	10962/2023 WP(C)/15849/2023	CHITARANJAN JENA-MP	TANMAY MISHRA
132	10963/2023 WP(C)/15849/2023	CHITARANJAN JENA-MP	TANMAY MISHRA
133	10964/2023 WP(C)/5079/2023	LAXMIDHAR SAHOO-MP	
134	10965/2023 WP(C)/22962/2023	JAGADISH BHUE-MP	PREMANANDA MOHANTY
135	10966/2023 WP(C)/22963/2023	BIBHUTI BHUSAN PANDA-MP	GYANENDRA CHANDRA SWAIN
136	10967/2023 WP(C)/22964/2023	NATABAR BHOI-MP	GYANENDRA CHANDRA SWAIN
137	10968/2023 WP(C)/13799/2021	MAGUNI CHARAN SWAIN-MP	
138	10969/2023 WP(C)/13799/2021	MAGUNI CHARAN SWAIN-MP	
139	10970/2023 WP(C)/20334/2022	SITA NAIK-MP	
140	10971/2023 WP(C)/20340/2022	LAXMI PRASAD BEHERA-MP	
141	10972/2023 WP(C)/22976/2023	BRAHMANI DEVELOPERS PVT. LTD., ROURKELA-MP	SASWAT KUMAR ACHARYA
142	10973/2023 WP(C)/20344/2022	MINATI GURU-MP	
143	10974/2023 WP(C)/8122/2023	BIJAY KUMAR BANSAL-MP	SUBIR PALIT, SACHIN KUMAR SAHU
144	10975/2023 WP(C)/22979/2023	SHRI LINGRAJ FEEDS LTD., ROURKELA-MP	SASWAT KUMAR ACHARYA
145	10976/2023 WP(C)/22983/2023	PRAVATI NAYAK-MP	SHASHI BHUSAN JENA
146	10977/2023 WP(C)/18524/2023	KAMALAKANTA PANIGRAHI-MP	ROHIT RANJAN RAY
147	10978/2023 WP(C)/18579/2023	JAGANNATH DAS-MP	KUNAL KUMAR SWAIN
148	10979/2023 WP(C)/18494/2023	SITARAM MURMU-MP	KUNAL KUMAR SWAIN
149	10980/2023 WP(C)/22988/2023	PRAKASH CHANDRA BEHERA-MP	SAUBHAGYA KUMAR SAMAL
150	10981/2023 WP(C)/22989/2023	BICHITRANANDA MOHANTY-MP	SAUBHAGYA KUMAR SAMAL
151	10982/2023 WP(C)/22990/2023	PRASANNA KUMAR NAYAK-MP	BIKRAM KESHARI MOHANTY
152	10983/2023	PRASANNA KUMAR NAYAK-MP	BIKRAM KESHARI MOHANTY

